

Society are established at the specific request of State Governments who have to bear the entire capital expenditure and a major portion of the recurring expenditure involved. Government of India do not formulate any proposals for opening of Sainik Schools.

(b) Does not arise.

#### **Cases of Disability Pensions Pending for Settlement**

2204. PROF. NARAIN CHAND PARASHAR: Will the Minister of DEFENCE be pleased to state:

(a) the number of cases of disability pensions in the case of the

	Army	Navy	Air Force	Total
Over 10 years . . . . .	..	..	..	..
Over 5 years . . . . .	3	..	1	4
Over 3 years . . . . .	16	2	4	22
Over 2 years . . . . .	189	30	4	223

(b) Disability pension to Service personnel is admissible if the disease/injury is accepted as attributable to or aggravated by military service. The delay in early settlement of certain cases occurs for want of additional medical/service documents from various hospitals, record offices, units etc. which are scattered all over the country.

(c) A Committee for simplifying and streamlining the existing procedure for expeditious settlement of pension cases has been set up by the Government.

#### **Improvement in Services to Salary Saving Policy Holders**

2205. SHRI R. K. MHALGI: Will the Minister of FINANCE be pleased to state:

(a) whether the Chairman, Life Insurance Corporation of India, has received some suggestions about the improvement in services to salary savings policy holders through an MP;

Army, Navy and Air Force pending for settlement for over (i) 10 years, (ii) 5 years, (iii) 3 years, and (iv) 2 years;

(b) the reasons for this delay and the efforts made by Government so far, for an early settlement; and

(c) whether the procedure for decentralisation is proposed to be restored to further facilitate early settlement of pension cases?

THE DEPUTY MINISTER IN THE MINISTRY OF DEFENCE (SHRI K. P. SINGH DEO): (a) The number of pending disability pension cases in the three Services is as under:—

(b) if so, what are the specific suggestions made therein;

(c) what decision L.I.C. of India has taken in this regard; and

(d) if not, specific reasons therefor and when the same is likely to be taken?

THE DEPUTY MINISTER IN THE MINISTRY OF FINANCE (SHRI JANARDHANA POOJARY): (a) to (d). The Hon'ble Member had forwarded to the Chairman, LIC, a note prepared by Shri S. A. Gangal on improvement in the services to policyholders covered by the Salary Savings Scheme. The main suggestion contained in the note is that the LIC should forward to each such policyholder an annual statement regarding the status of his policy. The suggestion has not been found to be practicable in view of the enormity of the work involved and the limited

capacity of the office machinery installed in the LIC at present.

### **Expenditure of Nationalised Banks on Advertisements**

2206. SHRI R. K. MHALGI: Will the Minister of FINANCE be pleased to state:

(a) whether it is a fact that nationalised and scheduled banks are spending huge amounts on advertisements;

(b) if so, the total amount spent on advertisements in newspapers, magazines, special issues, souvenirs etc. during 1979-80, 1980-81 and from April 1981 upto date;

(c) from the above, how much was spent on English advertisements and

how much was spent on advertisements in language newspapers;

(d) whether Government have given any guidelines and set some norms or percentage to be spent on advertisements and such other expenditure of nationalised and scheduled banks; and

(e) if so, what are the directives?

THE DEPUTY MINISTER IN THE MINISTRY OF FINANCE (SHRI JANARDHANA POOJARY): (a) to (c) The accounts of public sector banks are maintained calendar year-wise and not financial year-wise. The expenditure on advertisements in newspapers, magazines, special issues, souvenirs etc. during 1979 and 1980 are as follows:—

Year	Expenditure on advertisements in newspapers, magazines, special issues, souvenirs etc.			Remarks
	In English	In Languages	Total	
(Rs in lakhs)				
1979	115.17	97.49	212.66	For 22 public sector banks
1980.	212.30	186.01	398.31	For 28 public sector banks i.e. including 6 banks nationalised in 1980

Figures for 1981 are being collected and will be laid on the Table of the House as soon as possible.

(d) and (e). Public Sector Banks have been advised from time to time to exercise utmost care in the formulation of their publicity programmes and to affect maximum economy in respect of expenditure on this account. The guidelines issued by the Reserve Bank in this context emphasises on the need for increasing use of regional/language newspapers joint publicity programmes at the industry level; greater use of official media, etc. Banks were also suggested in July, 1981 a notional target for production of their expenditure on publicity programmes etc.

### **Deposits held by State Governments in Scheduled Commercial Banks**

2207. SHRI R. K. MHALGI: Will the Minister of FINANCE be pleased to state:

(a) whether it is a fact that Governments of Bihar, U.P., West Bengal, Kerala, Punjab, Gujarat and M.P. hold sufficient bank deposits in scheduled commercial banks; if so, the latest figures in respect of each of the above State's deposits in scheduled banks;

(b) whether the bank credits to the above States are not provided according to the ratio of bank deposits of each State;